


NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CA/150 & 151/CAA/2017
NAME OF THE TRANSFEROR : KWALITY FUN FOODS & RESTAURANT PVT LTD
NAME OF THE TRANSFERRE : KWALITY MILK FOODS LTD
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
1.	Laushmmi Subramaniam	PCS For Transfer & Transferee	

ORDER

Heard the applicant. Order is reserved.

K Anantha Padmanabha Swamy
Member (Judicial)

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